## GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:300 ANSWERED ON:23.07.2009 IMPORT OF COTTON TEXTILES Khaire Shri Chandrakant Bhaurao

## Will the Minister of TEXTILES be pleased to state:

- (a) the quantum of cheap cotton fabrics and garments imported from various countries during the last three years and the current year;
- (b) whether the Government proposes to check the import of cotton textiles to revive domestic textiles units; and
- (c) if so, the details thereof?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.300 TO BE ANSWERED ON 23.07.2009

(a): There is no separate classification for cheap and inferior cotton textiles under the Harmonized System of Classification. However, details of cotton yam & fabrics; readymade garments (woven & knitted); and made -ups textiles articles imported from various countries during the last financial year {April-February- 2008-09 (provisional)} and the preceding three years are as follows:

US\$ Million

Iterii 2005-06 2006-07 2007-08 2008-09 (Provisional)

Apr-Feb

Cotton yarn 279.13 318.33 319.01 233.79 & fabrics

Readymade 56.83 73.74 112.96 123.54 Garments (Woven & Knitted)

Madeup 61.98 71.25 98.75 140.67 Textiles Articles

Total 397.94 463.32 530.72 498.00

Source: Monthly Foreign Trade Statistics of India (Principal Commodities and Countries), DGCI&S, Kolkata

(b) & (c): Under the provisions of World Trade Organization, a member country cannot put restrictions on import of any particular item from another country. The import tariffs in India provide for application of ad-valorem duty or specific duty, on whichever is higher basis, in respect of the 1 majority of cotton fabrics and garments, which protects the domestic industry from cheap imports.